

keeping in view the industrial potential and resources of each State, within the overall framework and priorities of the Five Year Plan. The State Plans and Central Plans attempt an optimal utilisation of industrial potential and available natural resources in every State within the overall financial resources available. Specific schemes have been drawn up for encouraging growth of Industries in industrially backward districts.

#### **Rise in unauthorised arms and ammunition**

1116. SHRI NAWAL KISHORE SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the steep rise in the number of smuggled foreign made as well as local made unauthorised unlicensed fire arms ammunitions and other weapons in the country:

(b) how many smuggled foreign made and locally made unauthorised, unlicensed fire arms, ammunitions and weapons have so far been seized or recovered during last three years upto June 1982, State-wise;

(c) how many persons were arrested in this connection and in how many cases legal action was taken with result thereof; and

(d) how the seized unauthorised arms have been disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (d). The requisite information is being collected from the State Governments and will be laid on the Table of the House on receipt.

#### **Allocation to Rajasthan for Component Plan programme**

1117. SHRI NAWAL KISHORE SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount allocated to Rajasthan in the year 1981-82 for implementing Component Plan programme in the State:

(b) the main programmes undertaken in the State of Rajasthan for the development of Harijans and other weaker sections under Component Plan programme in 1981-82; and

(c) the details about the total amount proposed to be allocated to Rajasthan under the component plan programme in 1982-83?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) It is presumed that the Hon'ble Member wants to know about the funds provided by the State Government of Rajasthan in the Special Component Plan for 1981-82. The outlay brought into the Special Component Plan of Rajasthan for 1981-82 from the State Plan and finalised after discussion in the Planning Commission is Rs. 30.68 crores.

(b) The States' special Component Plan document for the Scheduled Castes contains programmes in different sectors. The number of Schemes/Programmes in the Special Component Plan runs into several scores. However important sectors of the State Plan under which various programmes have been brought into the Special Component Plan are Integrated Rural Development Programme, National Rural Employment Programme, Drought prone Area Programme, Agriculture, Horticulture, Irrigation, Soil Conservation, Khadi & Village Industries, Handloom, Sericulture, Leather, Fisheries.

(c) An amount of Rs. 38.00 crores has been proposed by the State Government of Rajasthan in their Special Component Plan for 1982-83. In addition to this the tentative allocation of Special Central Assistance to Rajasthan's Special Component Plan is Rs. 5.92 crores subject to variations on the basis of effort based criteria.

#### **Joint co-ordination Committee on anti-dacoity operations**

1118. SHRI SUBHASH YADAV:  
SHRI BHEEKABHAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of India have any proposal under consideration to set up

a joint co-ordination Committee on anti-dacoity operations comprising of States of Madhya Pradesh, Rajasthan and Uttar Pradesh;

(b) if so, the broad outlines of the proposal; and

(c) the financial implications thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) To ensure coordination among the Government of Uttar Pradesh, Rajasthan and Madhya Pradesh while dealing with inter-State dacoity menace, a Joint Coordination Committee comprising of the officials of the three States has been constituted and the Committee have been meeting from time to time to review anti-dacoity operations. Hence there is no proposal for setting up a Joint Coordination Committee on anti-dacoity operations under consideration of the Government of India.

(b) and (c). Do not arise in view of 'a' above.

#### Assam problem

1119. SHRI SUBHASH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any fresh steps have been taken by Government to solve the long standing Assam problem;

(b) whether violent incidents have considerably increased during the recent past; and

(c) the steps taken by Government to maintain law and order situation in that State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Efforts to find a satisfactory solution to the 'originers issue in Assam are continuing. An another round of the combined meeting of

representatives of Government, Leaders of Opposition in Parliament and AASU/AAGSP is likely to be held soon.

(b) In an incident on June 9, 19 persons were killed and 35 persons injured as a result of bomb explosion in the Fatasil-Ambari market in Gauhati. Besides many cases of sabotage, intimidation, assault and violence have also been reported.

(c) The Government are fully seized of the situation and have taken several steps to tighten security and the law and order in the State.

#### Setting up of Industry in Rural areas

1120. SHRI K. KUNHAMBU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have formulated any scheme for setting up Industries in the rural areas of the country; and

(b) if so, details thereof?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). As far as the Central Government is concerned, a number of agencies such as the Khadi & Village Industries Commission, Coir Board, National Small Industries Corpn., Development Commissioner (Handlooms), All India Handicrafts Board and the Silk Board have developmental programmes to assist in the setting up of appropriate cottage and small industries in rural areas of the country. To provide an integrated set of services to those wishing to set up industries in rural areas, the Central Government have sponsored the District Industries Centre Programme. Besides, the industries, services and business component of the integrated Rural Development Programme gives financial and other facilities to eligible persons below poverty line in setting up industries in rural areas. As far as the DICs are concerned, the percentage of units set up in rural areas was 80.35 in 1979-80 and 74.73 in 1980-81.